

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

(IB)-35(ND)/17

PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2019

NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.

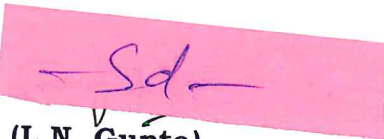
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Counsel for the Petitioner
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**ORDER**

Court notice be issued to the Liquidator returnable on 18<sup>th</sup> November,  
2019 as certain clarifications are required in this case. *as enclosed and pronounced in the court*



(L.N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)